

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 86 OF 2015

Dated: 8th October, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Western Region Transmission (Maharashtra) Pvt. Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Pevashish Varwah

Counsel for the Respondent (s) : Mr. Rishabh Donnel Singh for R-3
Ms. Ramalingam for R-1
Ms. Ranjana Roy Gagan &
Ms. Samridhi Kapur for R-2
Ms. Swapna Seshadri for R-4

ORDER

At the request of learned counsel for the parties, post the matter for hearing on
4th December, 2015.

**(I.J. Kapoor)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

rkt/dk